

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 16431 –JK (LD ) of 2025**

**DATED:- 10 - 11 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10- 11- 2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

*Jm*

**Annexure to the Government Order No.- 16431- JK(LD) of 2025 dated 10.11.2025**

S.No.	Title of the Case	OIC
1	OA No. 626/2025 titled Azmat Hussain Shah Vs. UT of J&K and others.	Mr. Ajaz Ahmed Shigon, Personal Officer of PCCF/HoFF, J&K.
2	WP(C) No. 1727/2025 CM No. 3935/2025 titled Champa Devi Vs. UT of J&K and others.	Sh. Naresh Majotra, SFS, DFO, Ramnagar Forest Division.
3	WP(C) 1857/2023 titled M/s Vaishnavi Katha Industries Vs UT of J&K & Ors.	Sh. Mushtaq Hussain, DFO Poonch.
4	<p>i. O.A.1040/2020 titled Showkat Ahmad Mahajan V/s UT of J&amp;K &amp; others.</p> <p>ii. WP(C) No 567/2021 titled Mohd Ashraf Lone &amp; Others V/s UT of J&amp;K.</p> <p>iii. O.A/862/2022 titled Shakeel Ahmad Kawoosa &amp; others V/s Union Territory of J&amp;K &amp; others.</p> <p>iv. WPC No 959/2023 SWP No. 10384 titled Bilal Ahmad Khan V/s UT &amp; others.</p> <p>v. Wpc No 1124/2023 CMP. No. 2681/2023 titled Parvaiz Ahmad Khan V/s UT.</p> <p>vi. O.A. 1452/2023 titled Chandji Bhat V/s UT of J&amp;K &amp; Ors.</p> <p>vii. WPC No. 160/2023 titled Amreena Yousuf &amp; others UT &amp; others.</p> <p>viii. O.A 772/2025 titled Sheikh Shahnawaz V/s UT of J&amp;K &amp; others.</p>	Ruchit Kumar, Administrative officer, Mobile No. : 9797404142, Email : admdeers@gmail.com
5	<p>i. WP(c) 2340/2021 titled M/s Overseas Min-Tech Consultants through Sh. Arun Kumar Yadav and Anr. V/s Union of India and Ors.</p> <p>ii. WPC No 1343/2022 titled Showkat Ahmad Ganie</p>	Sh. Pravaiz Ahmad Parry, Environmental Forester, Mobile No. 9906677890, Email: ef-deers@jk.gov.in

*Deysogles*

*Jm*

	<p>V/s UT of J&amp;K &amp; others.</p> <p>iii. WPC No. 2321/2023 CMP No. 5450/2023 titled Abdul Rashid Mir V/s UT of J&amp;K.</p> <p>iv. WPC No. 2876/2023 titled Mohd. Irfan Ullah V/s UT of J&amp;K &amp; Ors.</p> <p>v. WPC No. 2911/2023 titled Sushil Kumar V/s UT of J&amp;K &amp; Ors.</p> <p>vi. O.A. No. 599/2024 titled Surinder Singh Manhas &amp; Anr. V/s UT of J&amp;K &amp; Ors.</p> <p>vii. WP (c) 2567/2024 titled Reyaz Ahmad Sofi V/s UT of J&amp;K &amp; Ors.</p> <p>viii. WP(c) 1470/2024 titled Saqib Bashir V/s UT of J&amp;K &amp; Ors.</p> <p>ix. WPC No. 1207/2025 titled Zorawar Singh V/s UT of J&amp;K &amp; Ors.</p> <p>x. WPC No. 1198/2025 titled Zorawar Singh V/s UT of J&amp;K &amp; Ors.</p> <p>xi. WPC No: 1351/2025 titled Simmar Singh V/s UT of J&amp;K &amp; Ors.</p> <p>xii. WPC No. : 2079/2025 titled Zahoor Ahmad Peerzada V/s UT of J&amp;K.</p> <p>xiii. WPC No.: 2046/2025 titled M/s New Sigma Industries Th. Its Partner V/s Union of India &amp; Ors.</p>	
6	<p>i. SWP No.337/2013 titled Baldev Singh V/s State &amp; Ors.</p> <p>ii. WP (C) No. 2300/2024 titled Irshada Begum V/s</p>	<p><b>Mr. Mohammad Rafi Khan, Dy. General Manager (Adm.)</b></p>

*Deysroger*

*Jm*

	FDCL. iii. WP(c) No . 1643/2024 titled Ram Paul & Ors V/s UT of J&K & Ors. iv. WP(c)No. 2296/2025 titled Romesh Chander V/s. UT of J&K and Others. v. WP(c)No. 1609/2025 titled Mohd. Ibrahim V/s UT of J&K & Ors. vi. WP(c)No. 986/2025 titled Satvinder Singh V/s UT of J&K & Ors. vii. WP(c)No. 519/2023 titled Fareed. Ahmed. V/s J&K FDC & Ors.	
--	---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	--

*Neeraj*

*Jm*